

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14th MAY, 2024, 10:30 A.M.

CP (IB)/17/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Indian Bank (Erstwhile Allahabad Bank) Vs Rohit Kumar Jain
Under Section	U/s 95(1) of IBC, 2016

For Petitioner (s) : Mr. M. Sharma, Adv.

For Respondent (s) : Mr. P. Seksaria, Sr. Adv.
: Mr. R. Chandra, Adv.
: Mr. R. Choudhury, Adv.

RP : Mr. P. Gaggar, RP in person

ORDER

Ld. RP Mr. P. Gaggar is present in person. FC is represented by Ld. Counsel Mr. M. Sharma and Personal Guarantor by Ld. Sr. Counsel Mr. P. Seksaria who appears along with Ld. Counsel Mr. R. Chandra through VC. Ld. Counsel Mr. R. Choudhury appears in court as local counsel of the Personal Guarantor. Pleadings are complete.

List for arguments on **07.06.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
H.V. Subba Rao
Member (Judicial)